

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

20.08.2009

OA No. 359/2009

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that pursuant to the order dated 22.05.2009 passed by the respondents' authorities, he wants to make further representation to the authorities and as such, he does not want to press this OA at this OA.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid term.

The OA is disposed of as having been withdrawn.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

copy given vide

no. 738

26/8/09

